

GOVERNMENT OF INDIA,
MINISTRY OF COMMERCE AND INDUSTRY

PUBLIC NOTICE NO.- 32 (RE-03)/2002-07
NEW DELHI : the 12 -November, 2003

In exercise of powers conferred under paragraph 2.4 of the Export and Import Policy, 2002-07 and paragraph 1.1 of Handbook of Procedures (Vol.I), the Director General of Foreign Trade hereby makes the following addition / correction / amendment in the book titled “ Schedule of DEPB Rates”.

I) Product Group : Engineering Product Code : 61

- i) The **value cap** of entry at Sl.No.113 is fixed to Rs.325/- per kg.
- ii) The description of the export product of Sl.No.132 is amended to read as :-
“Round/Elliptical/Oval Tin Plate Container and /or Components thereof.”
- iii) The description of the export product of Sl.No.321 is corrected to read as :-
“Magnetic assemblies incorporating cast alloy permanent magnets viz. Pot magnets, magnetic welding clamps / links, Magnetic lifting devices, magnetic racks / vices / door catches / vee blocks bases / hold fast.”
- iv) The description of the export product of Sl.No.527 is amended to read as :-
“Automotive Oil Filter /Fuel Filter / Spin-on Filters / Oil or Fuel Filter Assembly / Canister – Lub Oil Filter /Air Filter”

II) Product Group : Electronic Product Code : 83

The description of the export product of Sl.No.1 is amended to read as :-
" Electronic Rotary Spraying Machine / Cabin of different types / widths fitted with or without steam operation chambers, guns, pumps, economizer”

III) Product Group : Miscellaneous Product Code : 90

After the existing entry at Sl.No.28, the following new entry is inserted :-

Sl.No.	Description	DEPB rate (%)	Value cap
29	Shellac	12	Rs.180.00 / kg

IV) Explanatory Note: In the explanatory note below General Instruction No.11 for

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DEPB Rates the following shall be incorporated :-

“For the purpose of determining the eligibility of entitlement to DEPB under this entry, a self-declaration to be furnished by the exporter to this effect will be accepted by the Customs Authorities. In case of doubt or where there is any information contrary to the declarations, the authority shall resort for physical verification with regard to such declarations.

V) AD-HOC DEPB RATES

Further, in pursuance to para 4.38 A of Hand Book of Procedures, Vol.I as amended (upto 31.3.2003) providing for fixation of DEPB rates applicable for a limited period and as per Guidelines issued vide Policy Circular No.12.(RE-2003)/2002-2007 dt. 11.7.2003, the following ad-hoc DEPB rates have been fixed.-

Product Group/ Code	Description	DEPB rate (%)	Value Cap for DEPB Entitlement	Validity period	Applicability (name of the firm)
Chemicals (Code 62)	Paper Cones made of relevant paper board	10%	Rs.30/- Per kg	6 months from the date of this Public Notice	Only for exports made by M/s. Savio Texcone (P) Ltd., New Delhi

This issues in Public Interest.

(L. MANSINGH)
DIRECTOR GENERAL OF FOREIGN TRADE

Copy to all concerned.
By order etc.